

DIVISION BENCH

O-141

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1082(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th April, 2021, 10:30 A.M

Name of the Company		UIL COMMODITIES DMCC Vs. MAXGROW OVERSEAS LIMITED	
Under Section		IBC Under Sec 9	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference/physically:

1. Mr. Rajendra Eknath Pawar, Advocate] For Operational Creditor
1. Mr. Pravin Singh, Advocate] For Corporate Debtor
2. Mr. Mahi Lalka, Advocate]

ORDER

1. Ld. Counsel on both sides present.
2. List this matter on 07/07/2021 for admission.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.